

**PARLIAMENT OF INDIA  
RAJYA SABHA**

**ERRATA**  
**to the list of Questions for WRITTEN ANSWERS for**  
*Wednesday, March 22, 2023/ Chaitra 1, 1945 (Saka)*

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Q. No.	Correction
2537.	In the introductory part, <b>for</b> ‘Minister of <i>Tribal Affairs</i> ’ <b>read</b> ‘Minister of <i>Minority Affairs</i> ’
•	In the index, Question No. 2537 be <b>read</b> against Ministry of Minority Affairs <b>instead of</b> Ministry of Tribal Affairs.

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New Delhi.  
March 17, 2023.

Copy to:-

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Rajya Sabha

**List of Questions for WRITTEN ANSWERS**

to be asked at a sitting of the Rajya Sabha to be held on  
Wednesday, March 22, 2023/ 1 Chaitra, 1945 (Saka)

**(Ministries : Cooperation; Education; Home Affairs; Minority Affairs; Panchayati Raj;  
Road Transport and Highways; Rural Development; Skill Development and  
Entrepreneurship; Social Justice and Empowerment; Tribal Affairs; Women and  
Child Development)**

Total number of questions -- 160

**Implementation of waiver of loans for disadvantaged farmers**

2401 **Shri P. Wilson:**

Will the Minister of **Cooperation** be pleased to state:

- (a) whether the Ministry has been able to implement waiver of loans for disadvantaged farmers across the country including Tamil Nadu;
- (b) whether the Ministry as per the announcement made on 29th June 2022, has been able to implement provision of allied services such as provision of inputs like fertilizers, seeds etc. by PACS;
- (c) whether the Ministry has devised any policy to diversify the loan grants and maintain check- balance on repayment of the loan disbursed across the country including Tamil Nadu; and
- (d) if so, the details thereof, if not, the reasons therefor?

**Industry-academia linkages for cooperatives**

2402 **Shri Ayodhya Rami Reddy Alla:**

Will the Minister of **Cooperation** be pleased to state:

- (a) what is the nature, function, and current status of the industry-academia linkages program for cooperatives and how most likely this programme will succeed;
- (b) whether Government has undertaken any initiatives to ensure industry-academia linkages for cooperatives, if so, the details thereof and if not, the reasons therefor; and
- (c) whether Government has implemented any other schemes for facilitating knowledge exchange in the cooperative sector, especially in rural areas, if so, the details thereof and if not, the reasons therefor?

**Cooperative Societies, PACS and MPCs in Karnataka**

2403 **Shri Narayana Koragappa:**

Will the Minister of **Cooperation** be pleased to state:

- (a) details of cooperative societies including Primary Agricultural Credit Societies (PACS) in Karnataka, district-wise;

- (b) details on computerization of PACS in Karnataka, district-wise, along with target date for completion; and  
 (c) details of formation of new Multi-Purpose Cooperative Society (MPCS) in every Panchayat in Karnataka, district-wise?

### **New Universities and Colleges**

2404 # **Dr. Anil Jain:**

Will the Minister of **Education** be pleased to state:

- (a) the total number of new universities and colleges that have been established during the tenure of the Central Government so far;  
 (b) the total number of students in higher education increased during the tenure of the Central Government so far;  
 (c) the number of schools that are being developed and upgraded under the PM SHRI scheme that was launched by the present Prime Minister; and  
 (d) the facilities that are being provided to the schools under this scheme?

### **Hindi translation of medical science syllabus**

2405 **Shri Kartikeya Sharma:**

Will the Minister of **Education** be pleased to state:

- (a) whether it is a fact that the syllabus of Medical Science is being translated into Hindi;  
 (b) if so, the status of the syllabus that has been translated so far;  
 (c) the steps taken by Government to complete it at the earliest;  
 (d) whether there is any plan proposed by Government to train teachers to understand the Hindi medium syllabus; and  
 (e) if so, the details thereof?

### **Central Government funded Higher Education Institutions**

2406 **Shri Mallikarjun Kharge:**

Will the Minister of **Education** be pleased to state:

- (a) the details of the total number of Central Universities established during the last five years, year-wise;  
 (b) the details of the total number of Central Government funded Higher Education Institutions, including IITs, IIMs, etc., established during the last five years, year-wise; and  
 (c) the details of the total number of Central Government funded technical institutions established during the last five years, year-wise?

### **National Research Foundation**

2407 **Shri Jugalsinh Lokhandwala:**

Will the Minister of **Education** be pleased to state:

- (a) whether a decision has been taken to set up a National Research Foundation(NRF);  
 (b) if so, the details thereof and the budget allocated for the same; and  
 (c) what are the objectives of NRF and how will it ensure development of scientific temper across the country, especially in backward areas?

### **Making school education interesting and value-oriented**

2408 # **Shri Brijlal:**

Will the Minister of **Education** be pleased to state:

- (a) whether a new curriculum has been prepared by Government for all levels of school education and if so, the details thereof;
- (b) whether the Central Government has held any consultations with the States in this regard and if so, the details thereof; and
- (c) additional steps taken by Government to make school education interesting and value-oriented?

### **Theme of 31st World Book Fair**

2409 # **Shri Brijlal:**

Will the Minister of **Education** be pleased to state:

- (a) the main theme of the 31st edition of the World Book Fair recently organized by the National Book Trust (NBT) in collaboration with the India Trade Promotion Organization at Pragati Maidan in New Delhi; and
- (b) the details of the various publishers from all over the world participating in the said World Book Fair, country-wise?

### **Permanent teaching posts in University of Delhi**

2410 **Shri Shaktisinh Gohil:**

Will the Minister of **Education** be pleased to state:

how many Assistant Professors, from March 2022 to February 2023 have been appointed against advertised permanent teaching posts in various constituent Colleges and Departments of the University of Delhi, College-wise and department-wise details thereof?

### **Vacancy backlogs in reserved teaching positions**

2411 **Shri Sushil Kumar Modi:**

Will the Minister of **Education** be pleased to state:

- (a) the number of vacancies under reserved category faculty positions at the Indian Institutes of Technology (IITs) and Central universities respectively as of January 2023, category-wise;
- (b) the number of reserved vacancies in IITs and Central Universities filled so far in the current fiscal year, respectively, category-wise;
- (c) the number and details of IITs and Central Universities that have conducted no recruitment drives for reserved category positions in the year so far; and
- (d) whether a study has been conducted to ascertain the factors responsible for significant vacancy backlogs in reserved teaching positions, if so, the details thereof?

### **Prohibited items for the CBSE board exams**

2412 **Shri Sushil Kumar Modi:**

Will the Minister of **Education** be pleased to state:

- (a) whether electronic items including devices with access to ChatGPT have been added to the list of prohibited items for CBSE board exams in 2023;
- (b) if so, the rationale for doing so;
- (c) whether there have been reports of students using ChatGPT in school examinations, the

number of incidents and details thereof;

(d) whether additional penalties have been added to deter the use of such unfair means in examinations, if so, details thereof;

(e) whether Government is considering prohibiting use of ChatGPT in central higher education institutions; and

(f) whether State Governments have been asked to consider ChatGPT prohibition, if so, details thereof?

### **Preservation of local languages**

2413 **Shri S. Selvaganabathy:**

Will the Minister of **Education** be pleased to state:

(a) whether it is a fact that local languages of India are disappearing due to globalization and if so, the details thereof, language-wise;

(b) whether Government plans to prepare an action plan on how the various Indian languages across the country can be developed in an integrated manner; and

(c) the details of other corrective steps taken/being taken by Government to preserve local languages?

### **Single teacher schools in the country**

2414 **Shri Derek O' Brien:**

Will the Minister of **Education** be pleased to state:

(a) the number of single teacher schools in the country during the last five years;

(b) the State-wise data and rural and urban data of the same; and

(c) the number of primary, secondary and senior secondary schools as on date, State-wise?

### **Professionally trained teachers in Primary schools**

2415 **Shri Syed Nasir Hussain:**

**Dr. Ameer Yajnik:**

Will the Minister of **Education** be pleased to state:

(a) whether Government is aware that almost one in six primary school, teachers are not professionally trained to become teachers, if so, the details thereof and the reaction of Government thereto;

(b) the budgetary allocation for teacher training and the funds actually released and utilized under Sarva Shiksha Abhiyan; and

(c) the efforts made to conduct regular qualifying examination for primary school teachers and the steps taken to retrain those teachers who fail to pass qualification?

### **Clarifications regarding NEP**

2416 **Shri P. Wilson:**

Will the Minister of **Education** be pleased to state:

(a) when there are different curriculum of education in States following State syllabus according to needs of the State, why is National Education Policy, 2020 (NEP) imposed on States despite uniform education being available through CBSE curriculum;

(b) whether Union Government has given up on CBSE schools and concentrating more on NEP; and

(c) whether the Union Government has done studies and assessed the quality of the

education imparted by the State Government of various boards and through various curriculums before bringing in NEP?

### **Suicides of students in Educational Institutions**

2417 **Shri K.C. Venugopal:**

Will the Minister of **Education** be pleased to state:

- (a) the number of suicides of students in Educational Institutions in the country during last five years, State-wise and educational institutions-wise details thereof;
- (b) the details of the number of suicides from students of marginalized communities in Educational Institutions in the country during last five years, State-wise and educational institutions-wise;
- (c) whether Government has taken steps to provide a holistic environment for students in campuses; and
- (d) if so, the details thereof, and if not, the reasons therefor?

### **National Literacy Rate**

2418 **Shri Ayodhya Rami Reddy Alla:**

Will the Minister of **Education** be pleased to state:

- (a) despite the significant results that National Literacy Rate campaigns brought about, 34 per cent of the non-literates in the age group of 15 and above throughout the world belong specifically from India, what are the measures being taken by the Ministry to address this issue;
- (b) the steps being taken by Government to address gender inequality in the regions where citizens focussing more on the education of Savarna class men; and
- (c) the details of amount of funds allocated and utilised under the National Education Mission, State-wise?

### **Shortfall of teachers in Universities and Colleges**

2419 # **Lt.Gen. (Dr.) D. P. Vats (Retd.):**

Will the Minister of **Education** be pleased to state:

- (a) the number of teachers shortage in the Universities and Colleges across the country;
- (b) the action taken by Government during the last five years; and
- (c) by when the shortage of teachers is likely to be met?

### **Integrating action research in teacher education**

2420 **Shri Tiruchi Siva:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government is aware of the importance of integrating action research in teacher development programs and its importance in improving learning outcomes;
- (b) if so, whether Government has taken any preemptive steps to promote research-driven education as emphasized in the National Education Policy; and
- (c) if so, the details thereof?

### **Promotion of Tamil as a classical language**

2421 **Shri Tiruchi Siva:**

Will the Minister of **Education** be pleased to state:

- (a) the details of the steps taken by Government to promote the Tamil language as a classical language during the last three years;
- (b) the details of the funds and grants acquired and allocated for the said promotion during the last five years, year-wise; and
- (c) the details of the budget allocated and grants sought for the promotion of other languages during the last five years, year-wise and language-wise?

### **Fake Universities in the country**

**2422 Shri Vaiko:**

Will the Minister of **Education** be pleased to state:

- (a) whether the University Grants Commission has declared 21 universities as 'fake' and not empowered to confer any degree, if so, the details thereof, State-wise;
- (b) whether the Commission warned students against taking admission in these unrecognised institutions which are functioning in contravention of the UGC Act;
- (c) the details of action taken to curb such fake institutions; and
- (d) the steps being taken to punish the fake universities and penalty imposed till now since 2018 onwards, the details thereof, State-wise?

### **Vacancy of staffs in Central Government educational institutions**

**2423 Dr. Amar Patnaik:**

Will the Minister of **Education** be pleased to state:

- (a) the number of vacant positions in different Central Government educational institutions at the schooling level and higher educational level as of March 2023, details thereof, State-wise;
- (b) whether Government is considering expediting the process of hiring in all these institutions so as to improve the teacher-student ratio across all institutions;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

### **Tribal University in North-East**

**2424 Shri Kamakhya Prasad Tasa:**

Will the Minister of **Education** be pleased to state:

- (a) whether the Ministry has any plans for operating a tribal university in North-Eastern States keeping in view of having huge population of tribal communities; and
- (b) if so, the details thereof and if not, the reasons therefor?

### **Vacancies of teaching and non-teaching staff in Central Universities**

**2425 Shri Neeraj Shekhar:**

Will the Minister of **Education** be pleased to state:

- (a) the details of budget allocated for financial year 2023-24 for filling up of vacancies of teaching and non-teaching staffs in Central Universities of the country, university-wise;
- (b) the details of percentage of posts of teaching and non-teaching staffs against total sanctioned posts, as on date, University-wise;
- (c) the details of vacancies of teaching and non-teaching staffs advertised and filled up during 2022-23 on permanent basis, university-wise; and
- (d) the number of vacancies for which recruitment process is still going on, University-wise?

### Higher Education Financing Agency

2426 **Shri Neeraj Shekhar:**

Will the Minister of **Education** be pleased to state:

- (a) the details of fund sanctioned and disbursed by Higher Education Financing Agency (HEFA) to centrally funded educational institutions in the country during 2020-21 2021-22, 2022-23 till date, year-wise, State-wise and institution-wise;
- (b) the details of projects related to infrastructure development in above institutions that have been sanctioned and completed during 2020-21, 2021-22 and 2022-23 till date, year-wise, State-wise and institution-wise; and
- (c) the details of above said sanctioned projects which are pending for completion as on date, State-wise, year-wise and project-wise along with the reasons for pendency?

### Schools inaccessible for children with disability

2427 **Dr. L. Hanumanthaiah:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government is aware that only an extremely small number of educational institutions are disabled-friendly even after the "Accessible India Campaign";
- (b) if so, the tangible steps taken by Government to make schools accessible; and
- (c) the concrete strategy of Government to tackle the dropout rate among the disabled, as the Unified District Information System for Education (UDISE) report indicates only 9 per cent of children with disabilities complete secondary education?

### Swachh Vidyalaya Puraskar

2428 # **Smt. Geeta alias Chandraprabha:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government awards schools with Swachh Vidyalaya Puraskar for cleanliness ;
- (b) if so, the number of schools that have been awarded for the academic session 2021-22;
- (c) whether private schools are also awarded for cleanliness; and
- (d) if so, the total number of private schools that have been awarded for the session 2021-22, the details thereof ?

### Infrastructure and quality of primary education in rural areas

2429 # **Shri Harbhajan Singh:**

Will the Minister of **Education** be pleased to state:

- (a) whether the ever widening socio-economic inequalities are adversely affecting the infrastructure and quality of primary education in rural areas;
- (b) if so, the details thereof;
- (c) whether Government proposes to implement the principle of equity in primary education in rural areas;
- (d) if so, the details thereof;
- (e) whether the Ministry proposes to prepare an action plan to strengthen the infrastructure and quality of primary education in rural areas; and
- (f) if so, the details thereof and if not, the reasons therefor?

### Study on excess usage of smartphone in Children

2430 **Ms. Dola Sen:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government has conducted any studies or research on smartphone usage and its impact on the children's academic performance;
- (b) if so, the details of critical findings of such reports and if not, whether Government has an intention of commissioning such a study;
- (c) whether Government has taken steps to educate children, parents and educators on responsible smartphone use;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether Government has implemented policies to address this issue in schools; and
- (f) if so, the details thereof and if not, the reasons therefor?

### Launching of project to rewrite Indian History

2431 # **Shri Rajmani Patel:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government have plans to launch a project to rewrite Indian History with the help of Indian Council of Historical Research;
- (b) if so, the details thereof; and
- (c) What is the time line fixed to complete the project and the cost involved in the project?

### Placement Selection Process by Private Institutions

2432 # **Shri Neeraj Dangi:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government keeps the details of the students being selected by the private institutions in the Country as part of placement course in the employment and job sector;
- (b) if so, the details of the students selected during the last two years, year-wise, institute-wise and company-wise;
- (c) the manner in which the impediments in the selection process of students are being removed by these private institutions, company-wise; and
- (d) the other reformative measures being taken by Government in the field of education and employment considering the bright future of the students?

### Vacant posts in various Central Universities in the country

2433 # **Ms. Kavita Patidar:**

Will the Minister of **Education** be pleased to state:

- (a) the details of vacant posts in various Central Universities in the country;
- (b) the details of vacant posts in Central Universities in Madhya Pradesh; and
- (c) the reasons for the delay in filling up the above posts, University-wise and the action taken by Government in this regard?

### Teacher's assesement under NEP

2434 **Dr. K. Laxman:**

Will the Minister of **Education** be pleased to state:

- (a) whether under the New Education Policy, yearly or half - yearly assessment of the Teachers by Government or School management is also mandatory;

- (b) if so, the details thereof;
- (c) the details of vacant posts of teacher trainers in the country, State-wise including in State of Telangana; and
- (d) the measures being taken by Government to fill these vacant posts?

### **Reimbursements under Right to Education**

**2435 Dr. Fauzia Khan:**

Will the Minister of **Education** be pleased to state:

- (a) the details of the Central Government's contribution towards the reimbursements as per the Right to Education Act for the past five years and the current year, State-wise; and
- (b) the details of such amounts transferred to State Governments for the current year, State-wise?

### **Crimes against SCs/STs**

**2436 Dr. Kirodi Lal Meena:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether crime against Scheduled Castes(SCs) and Scheduled Tribes(STs) has been on the rise in the country in recent years and if so, the details thereof;
- (b) whether Government is aware that at several places across the country, people are facing discrimination in accessing public services on account of their caste and if so, the action taken thereon;
- (c) the details of crimes against SCs/STs in the country during each of the last four years and the current year, State-wise and UT-wise; and
- (d) whether Government proposes to re-visit the existing provisions of law to protect the interests of the SCs/STs and if not, the reasons therefor?

### **Honour killing of Dalit communities**

**2437 Prof. Manoj Kumar Jha:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the number of people from Dalit communities who were victims of honour killing during the last five years, State-wise details thereof;
- (b) the details of actions taken against honour killing of people from Dalit communities in the last five years;
- (c) the steps taken to prevent honour killing of Dalits in the country; and
- (d) whether Government plans to set up a special cell for honour killing cases of Dalit communities, and if so, the details thereof?

### **Cyber crimes cases across the country**

**2438 # Shri Satish Chandra Dubey:**

**Shri Parimal Nathwani:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether it is a fact that cases of cyber crimes are increasing across the country;
- (b) details of the cyber crime cases registered in the country and nature of such cases in the last three years, State-wise/UT-wise, city-wise details thereof;
- (c) the average age of persons committing such crimes; and
- (d) what steps have been taken/are being taken by Government to tackle this menace?

### **Shortage of about 70 percent teachers in Eklavya Model Residential School**

2439 **Shri Aneel Prasad Hegde:**

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) whether it is a fact that there is shortage of about 70 percent teachers in Eklavya Model Residential School, if so, the reasons therefor;
- (b) whether National Education Society for Tribal Students (NESTS) has issued any guidelines regarding minimum number of teachers to be recruited; and
- (c) if so, details of the guidelines being followed in recruitment of teachers in the last five years, State-wise and school-wise along with details of the total number of approved teacher's posts, number of permanent teachers and contract teachers thereof?

### **Separate prisons for Women**

2440 **Dr. Santanu Sen:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether Ministry has taken into cognizance that there are only 32 jails exclusively for women in the country, limited to 15 States/UTs;
- (b) if so, steps taken by Ministry to address this incapacity of women prisons;
- (c) whether Ministry has reported cases of sexual violence against women prisoners kept in regular jails;
- (d) if so, details of number of cases, State-wise/UT-wise in last two years;
- (e) details of steps taken by Ministry to mandate appointment of only women police officers and guard around prison cells for women; and
- (f) whether Ministry has mandated States for early disposal of cases of women prisoners with children?

### **Modernisation of Police Forces**

2441 **Smt. Jebi Mather Hisham:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) how much amount has been allotted to State Government of Kerala for the Modernisation of Police Force (MPF) during the previous and current financial years;
- (b) which schemes have become operational as per this programme; and
- (c) whether State Government of Kerala has requested financial assistance for the implementation of any new schemes under this programme, if so, the details thereof?

### **Construction of Capital Region Ring Road**

2442 **Dr. Prashanta Nanda:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether Government is considering to construct a Capital Region Ring Road (CRRR) from Gobindpur near Kuspangi on NH-42 to Tangi near Manguli on NH-16 to avoid the city of Bhubaneswar;
- (b) if so, present status thereof;
- (c) details of estimated cost, land required for construction and expenditure made so far; and
- (d) the target to complete this project?

### Incidence of use of drugs in the country

2443 **Shri Vaiko:**

**Shri M. Shanmugam:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether the incidence of use of narcotic drugs is rising rapidly among the youth and children in the country;
- (b) if so, the details thereof;
- (c) measures taken to control and prevent the use of drugs, including the campaigns launched;
- (d) the number of cases of drug abuse registered and the number of persons arrested or booked for trading in drugs and psychotropic substance in the last three years, State-wise; and
- (e) the details of financial assistance/grants provided to de-addiction centres in the last three years, State-wise?

### Inclusion of TULU language in Eighth Schedule

2444 **Dr. Dharmasthala Veerendra Heggade:**

Will the Minister of ***Home Affairs*** be pleased to state:

- (a) whether Government of Karnataka have persistently raised the demand to include TULU Language in the Eighth Schedule of the Constitution, if so, the details thereof and the reasons for not including this language in the Eighth Schedule;
- (b) whether it is a fact that according to the 2001 Census report, there are 18,46,427 native speakers of Tulu in the country;
- (c) the names of the languages recognized in the Eighth Schedule;
- (d) whether Dr Sitakant Mohapatra Committee has fixed any criteria for inclusion of other languages in the Eighth Schedule; and
- (e) the details of the dates and basis for inclusion of various languages in the Eighth Schedule of the Constitution?

### 100 days Leave in a year to Paramilitary/CAPF personnel

2445 **Shri Narain Dass Gupta:**

Will the Minister of ***Home Affairs*** be pleased to state:

- (a) whether Government has announced 100 days leave in one year to the Paramilitary/CAPF personnel to spend time with their families; and
- (b) the number of Paramilitary personnel who did not get its benefits since this announcement till date, Paramilitary Force-wise details thereof and the reasons therefor?

### Investment proposals in Jammu and Kashmir

2446 # **Shri Rakesh Sinha:**

Will the Minister of ***Home Affairs*** be pleased to state:

- (a) total number of investment proposals received after the announcement of New Industrial Policy-2021 in Jammu and Kashmir and the current status thereof;
- (b) the number of proposals out of the above which have been/are being implemented at the ground level and the quantum of funds spent thereon ;
- (c) whether investors are facing any hurdle in investing at the ground level; and
- (d) if so, the efforts being made by Government in this regard?

### Accidents and preventive measures taken for accident in hilly areas of J&K

2447 **Shri Gulam Ali:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether there is any law for limiting the number of driving hours a for commercial drivers, if so, whether any technology is used so that commercial vehicle doesn't move after specified hours;
- (b) number of accidents occurred in the hilly districts of Kishtwar, Doda, Ramban, Union Territory of Jammu & Kashmir and number lives lost;
- (c) the preventive measures taken for avoiding such accidents;
- (d) length of roads in U.T. of J&K provided with protective fencing/barriers especially in hilly districts; and
- (e) the number of length of roads which has no protective barrier?

### Undertrial women inmates in jails

2448 **Shri Rajeev Shukla:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether there is any proposal for relaxation in provisions of the Code of Criminal Procedure to allow bail to undertrial women inmates in jails who have spent one third of their maximum possible sentence in detention and if so, the details thereof;
- (b) whether Government is working on a timeframe for release of women prisoners after bail is granted but surety is not produced; and
- (c) if so, the details thereof and if not, the reasons therefor?

### Increase in crimes against women

2449 **Shri K.R. Suresh Reddy:**

**Shri Parimal Nathwani:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether it is a fact that the crimes against women is on increase in the country, if so, details for last five years;
- (b) the steps taken to curb the crimes against women on internet and in general in the country, details thereof; and
- (c) what are the immediate relief assistance and protection etc, if any, provided to women victim and/or their families?

### Undertrial prisoners

2450 **Dr. Ashok Kumar Mittal:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the number of prisoners in the central jails across the country, State-wise details thereof;
- (b) the steps taken by Government to deal with the problem of over-crowding in jails;
- (c) the number of undertrial prisoners, convicts, detenues, and other prisoners in jail, details thereof; and
- (d) what are the steps taken by Government to improve the infrastructure of prisons in the country, details thereof?

### Number of drug addicts in prisons

2451 **Shri Sanjeev Arora:**

Will the Minister of *Home Affairs* be pleased to state:

- (a) the number of persons sent to prisons under judicial custody or upon conviction for their involvement in criminal cases under the NDPS Act during the last five years;
- (b) how many persons are involved in possessing drugs with quantities less than commercial or intermediate levels as categorized under the act;
- (c) whether Government has commissioned any study to assess the impact of such imprisonment on turning ordinary drug addicts into hardened criminals; and
- (d) whether Government is considering decriminalizing possession of drugs up to some reasonably small levels to segregate drug addicts from traffickers?

### Resolving issues between the States of Andhra Pradesh and Telangana

2452 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of *Home Affairs* be pleased to state:

- (a) the details of the assets/liabilities that are yet to be resolved/settled between the States of Andhra Pradesh and Telangana pursuant to the enactment of A.P. Reorganization Act, 2014;
- (b) the details of the steps/measures that has been taken by Government to resolve/settle the issues till now since the passage of A.P. Reorganization Act, 2014; and
- (c) the details of the tentative time frame by which all the issues pending will be settled/resolved?

### Debt of NHAI

2453 # **Shri Sanjay Singh:**

Will the Minister of *Road Transport and Highways* be pleased to state:

- (a) whether it is a fact that NHAI has maximum debt in the non-financial sector, if so, the reasons therefor;
- (b) percentage increase in debt quantum of NHAI during the last five years, the year-wise details of loan taken;
- (c) the number of NHAI projects running behind their schedules at present, the details thereof and the increase in cost of projects due to delay during the said period; and
- (d) the year-wise details of profit/loss incurred by NHAI during the said period?

### Haj Policy 2023

2454 **Shri Mohammed Nadimul Haque:**

Will the Minister of *Minority Affairs* be pleased to state:

- (a) whether Government is also considering other Airports as Embarkation Points in public interest in addition to the 25 Embarkation Points;
- (b) if so, details thereof;
- (c) the State-wise/UT-wise seats allotted to pilgrims for the Haj 2023;
- (d) whether it is a fact that Government is downsizing the group application from six individuals earlier to four; and
- (e) if so, details thereof and the reasons therefor?

### **Skill development of women belonging to minority communities**

**2455 Shri Binoy Viswam:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) the implementation of the Schemes for skill development of minority women in the country since 2019, year-wise;
- (b) details of the funds allocated and utilized towards such schemes since 2019, year-wise; and
- (c) the number of SC/ST, OBC, Christian and Muslim women who benefited from these schemes since 2019, year-wise and demographic-wise?

### **Women trained under Nai Roshni Scheme**

**2456 Smt. Mausam Noor:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) the number of women trained under the Nai Roshni scheme during the last three years, community-wise, particularly in the State of West Bengal;
- (b) the details of eligibility and procedure to select beneficiaries under the scheme;
- (c) the details of training centres established under the scheme, particularly in the State of West Bengal; and
- (d) the criteria for selecting the organization/ agency for making it a centre under the scheme?

### **Decline in Budget allocation**

**2457 Shri Derek O' Brien:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) the reason for a 38 per cent budget cut in the allocation of minority schemes in Financial Year 2023-24, details thereof;
- (b) how does the Ministry plan to handle this budget cut without letting it affect the citizens adversely;
- (c) the reason for reducing the budget for madrasas from ₹ 160 crore to ₹ 10 crore, details thereof; and
- (d) whether Ministry is aware of the implications of such a budget cut, details thereof?

### **Scholarship to Pre-Matric and Post-Matric students and Maulana Azad National Fellowship**

**2458 Shri Aneel Prasad Hegde:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) whether Pre-Matric and Post-Matric Scholarship are being given to students by Government, if so, the number of such students, State-wise, gender-wise and class-wise in the last five years, details thereof; and
- (b) whether Maulana Azad National Fellowship (MANF) is provided to students in all States of the country, if so, details thereof and if not, the reasons therefor?

### **Nai Udaan scheme**

**2459 Shri Vikramjit Singh Sahney:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) the funds allocated and utilized under Nai Udaan scheme in last three years, year-wise,

State-wise;

(b) whether there is any underutilization of funds reported under Nai Udaan scheme in last three years, if so, year-wise, State-wise details thereof and reasons therefor; and  
(c) total amount of financial support provided with the number of beneficiaries amongst the minority candidates clearing Prelims conducted by Union Public Service Commission (UPSC), Staff Selection Commission (SSC) and State Public Service Commissions in last three years, year-wise, State-wise, religion-wise?

#### **Hamari Dharohar scheme**

2460 **Shri Abir Ranjan Biswas:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) the allocation of budget and funds utilization under 'Hamari Dharohar' scheme for the preservation of minorities heritage buildings since 2017;
- (b) the number of heritage buildings under Hamari Dharohar scheme, State-wise, year-wise since the inception of the scheme;
- (c) whether it is a fact that the number of attempts to destroy minority heritage buildings has increased in recent years, details of all such incidents in last five years; and
- (d) steps taken to ensure that such incidents are avoided?

#### **Pre-Matric scholarships provided to minority students**

2461 **Smt. Priyanka Chaturvedi:**

**Shri Pramod Tiwari:**

**Dr. Fauzia Khan:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) the year-wise details of Pre-Matric scholarships provided to minority students during last five years;
- (b) whether Government has decided to discontinue Pre-Matric scholarships for minority students studying in classes one to eight, if so, the reasons therefor;
- (c) whether Government has noted the widespread objection against this decision, if so, the reaction of Government thereto;
- (d) whether Government proposes to withdraw the decision to discontinue Pre-Matric scholarship up to eighth standard, if so, the details thereof; and
- (e) the steps taken /being taken by Government to provide scholarships to minority students?

#### **Pradhan Mantri Jan Vikas Karyakram in Kerala**

2462 **Smt. P. T. Usha:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) the details of projects sanctioned and funds allocated by Government for Kerala between 2020 to 2022 under Pradhan Mantri Jan Vikas Karyakram (PMJVK), that is designed to address the development deficit of minority-concentrated areas;
- (b) if so, whether the objectives of the scheme including improvement in the quality of life of the people, reduction of imbalances in minority-concentrated areas and to create infrastructure have been achieved;
- (c) if so, the details thereof; and
- (d) details of projects that have been completed in Kerala State under the scheme and that are ongoing for the last three years and current year?

### Release and utilization of Grants to Odisha

2463 **Shri Sujeet Kumar:**

Will the Minister of **Panchayati Raj** be pleased to state:

- (a) the details of Grants released to Odisha under various schemes of the Ministry during the last three years;
- (b) whether the said Grants were released on time during the said period;
- (c) if so, the scheme-wise and year-wise details of the Grants released so far; and
- (d) the scheme-wise details of utilization of above Grant/expenditure?

### Empowerment of Panchayats

2464 # **Shri Deepak Prakash:**

Will the Minister of **Panchayati Raj** be pleased to state:

- (a) whether Government has reviewed the basic amenities provided to the Panchayats to improve the standard of living in the villages of Jharkhand, if so, the details thereof; and
- (b) the steps taken/being taken by Government for empowerment of Panchayats and providing basic facilities to Panchayats during the next two years?

### Installation of electronic enforcement devices by State Governments

2465 **Dr. Ashok Bajpai:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether it is a fact under the existing provision of the Motor Vehicle Act and notification issued thereunder, the State Governments are required to ensure the appropriate electronic enforcement devices on National Highways (NHs) at high risk and high-density corridors, but none of the State Government has done far; and
- (b) details of the initiatives taken by Government to ensure compliance of the MV Act regarding electronic enforcement devices on NHs and the outcome thereof?

### Compulsory insurance cover for deaths on NHs

2466 **Dr. Ashok Bajpai:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether Government plans to extend compulsory insurance to cover all deaths on National Highways by charging additional amount similar to the roadway buses, trains and air flights;
- (b) the number of persons killed in 'hit-and-run accidents' and other accidents on National Highways in the last five years; and
- (c) amount of compensation payable for deaths in such hit and run accidents?

### Intelligent Transport System on NHs

2467 **Dr. Ameer Yajnik:**

**Shri Syed Nasir Hussain:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the State-wise data on Intelligent Transport System (ITS) installed on National Highways (NHs) across the country;
- (b) whether Government has reviewed the highway traffic accidents before and after the installation of ITS, if so, the details thereof;
- (c) whether Government has any plan to integrate ITS with the Smart Cities Mission; and

(d) if so, the details of the cities which have integrated ITS with the public transport system?

### **Green Express Highway Project in the country**

2468 **Dr. Ameer Yajnik:**

**Shri Syed Nasir Hussain:**

Will the Minister of *Road Transport and Highways* be pleased to state:

- (a) the list of routes identified for the Green Express Highway Project in the country;
- (b) whether the construction work has started on Green Express Highway in the country, if so, the details thereof;
- (c) whether Government is using eco-friendly material for construction of Green Express Highways, if so, the details thereof, if not, the reasons therefor; and
- (d) whether Government plans to set up only electric charging stations along the Green Express Highway and no petrol/diesel stations, if so, the details thereof?

### **National Highways project under development**

2469 **Shri Jugalsinh Lokhandwala:**

Will the Minister of *Road Transport and Highways* be pleased to state:

- (a) the current National Highways and Expressway projects under development;
- (b) the projects in pipeline for the next two years and their total length;
- (c) whether the Ministry has raised funds from sale of infrastructure bonds and other secondary market instruments, if so, how much money has been raised during the last five years through these market activities; and
- (d) the average per kilometer toll cost?

### **Electrification of entire NH network**

2470 **Ms. Sushmita Dev:**

Will the Minister of *Road Transport and Highways* be pleased to state:

- (a) the deadline by when electrification of the entire National Highway network will be achieved;
- (b) whether it is a fact that India would need 20 Lakh EV charging points by 2030 to support the growing EV market; and
- (c) if so, what actions Government plans to take to increase the number of charging points in the country?

### **Financial condition of NHAI**

2471 **Shri Abdul Wahab:**

Will the Minister of *Road Transport and Highways* be pleased to state:

- (a) how much money was raised through recently issued non-convertible debentures of NHAI;
- (b) the security provided against these debentures given the current level of accumulative debt NHAI stands at;
- (c) figures of toll revenue and accumulative debt of NHAI and its subsidiaries; and
- (d) the trend observed over the past five years in both figures mentioned above?

### **Status of Highway from Kasargod to Kanyakumari**

2472 **Shri Prakash Javadekar:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the status of highway from Kasargod to Kanyakumari;
- (b) the details thereof; and
- (c) the difficulties encountered and how they were solved in this project?

### **Special assistance for State Governments to scrap old vehicles**

2473 **Shri Jaggesh:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether it is a fact that Government proposes to extend a special assistance for States, in a move to persuade State Governments to scrap vehicles that are older than 15 years;
- (b) Whether Government offers any other incentive for private persons while buying a new vehicle in lieu for retiring their old vehicles;
- (c) if so, details of the special assistance for State Governments to scrap vehicles and incentives for individuals for retiring their old vehicles; and
- (d) time frame for implementation of the proposal, details thereof?

### **Solar and wind energy-based charging mechanisms for electric mobility**

2474 **Shri Jaggesh:**

**Shri Vaiko:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether it is a fact that Government is strongly encouraging solar and wind energy-based charging mechanisms for electric mobility;
- (b) whether Government plans to develop Electric Highways powered by solar energy to facilitate charging of heavy duty trucks and buses while running, through overhead power lines; and
- (c) if so, the details of the proposed plan and the time frame for its implementation?

### **BS-6 norms in Automobiles sector in the country**

2475 **Dr. Amar Patnaik:**

**Shri Mohammed Nadimul Haque:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether Government maintains records of the number of automobiles manufactured in the country, complying with the BS-6 standards in FY 2022-2023;
- (b) if so, details for two and three-wheelers for FY 2022-23;
- (c) details of directives for private bus and cab operators to phase out vehicles in their fleet as per existing BS-6 emission norms;
- (d) whether Government has any evidence suggesting that air pollution has reduced after implementation of BS-6 norms across the country; and
- (e) if so, the observational data collected on the reduced levels of SO<sub>x</sub>, NO<sub>x</sub>, and PM in the FY 2022-23 in comparison to the FY 2019-20?

### **New Road projects between Chennai and Kanyakumari along the East Coast**

**2476 Dr. Kanimozhi NVN Somu:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) Whether Government has any plan to initiate a new road project in Tamil Nadu between Chennai and Kanyakumari along the East Coast of Tamil Nadu;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the total estimated cost of this said project and the details of the funds to be generated for the same; and
- (d) whether Government has fixed any time limit for the completion of the said project and if so, the details thereof?

### **Formulation of policy to convert the transport sector completely electric**

**2477 # Shri Harnath Singh Yadav:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether the Central Government has formulated any action plan to make the country's transport sector completely electric;
- (b) if so, the details thereof;
- (c) whether there is not much enthusiasm towards electric vehicles in the public and private sector despite Government promoting electric vehicles; and
- (d) if so, the details thereof?

### **State's share in land acquisition for National Highways**

**2478 Dr. John Brittas:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether Government has taken a policy to charge from the States a portion of the expenses incurred in land acquisition for the expansion of National Highways in the country;
- (b) if so, the details thereof;
- (c) the State-wise details of the National Highways where State Governments have given or committed portion of the expenditure for the land;
- (d) whether there are demands from States to exonerate them from this burden; and
- (e) if so, response thereto?

### **Plan to take over State Highways**

**2479 # Shri Rajendra Gehlot:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether Government proposes to take over the State Highways with high traffic density in the country, if so, the State-wise details thereof including Rajasthan;
- (b) whether Government proposes to upgrade these State Highways to four or six lane highways, if so, the details thereof; and
- (c) whether Government has identified such highways across the country, if so, the details thereof in Rajasthan and by when the work is likely to start thereon?

### **Connecting Ports with major cities**

**2480 # Shri Narhari Amin:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether there is any plan to connect ports with major cities through highways in the

country;

(b) if so, the number of ports selected under this scheme in the country;

(c) whether the ports located in Gujarat are also selected under this scheme; and

(d) the number of road projects sanctioned in the selected ports along with the total amount of funds and the cities where they are being connected through these road projects, the details thereof?

### **Greenfield Expressways in the country**

2481 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of **Road Transport and Highways** be pleased to state:

(a) details of Greenfield Expressways envisaged and approved by Government, State-wise;

(b) whether it is a fact that access controlled corridors are also envisaged for the above Greenfield Expressways;

(c) if so, details of length, cost, etc., of Greenfield Expressways and access controlled corridors with a particular reference to Andhra Pradesh (AP);

(d) details of length of corridors so far awarded for construction in AP; and

(e) details of logistic parks, transport infrastructure, industrial clusters etc., proposed on the above Expressways and access controlled corridors in AP?

### **Conversion of SHs into NHs under NHDP**

2482 **Shri Pramod Tiwari:**

**Dr. Kirodi Lal Meena:**

**Shri M. Mohamed Abdulla:**

**Shri Neeraj Dangri:**

Will the Minister of **Road Transport and Highways** be pleased to state:

(a) the criteria adopted for conversion/upgradation of various State Highways (SHs) into National Highways (NHs) in the country;

(b) the details of SHs identified for upgradation into NHs in the country under the National Highways Development Project (NHDP) including States of Rajasthan, Madhya Pradesh, Haryana and Tamil Nadu;

(c) the number of SHs upgraded into NHs under NHDP so far in the country, State-wise and district-wise; and

(d) the present status of such pending projects in the country, along with the time by which these pending projects are likely to be completed, project-wise?

### **Electronic Monitoring of National Highways**

2483 **Shri Sushil Kumar Gupta:**

Will the Minister of **Road Transport and Highways** be pleased to state:

(a) whether it is a fact that most of the National Highways have no electronic monitoring devices to monitor violations of speed limit and other rules;

(b) details of the NHs and National Expressways having the system of electronic monitoring;

(c) whether it is also a fact that NH-wise details of accidents are not maintained resulting in no focussed strategy being evolved; and

(d) if so, reasons therefor?

### Parvatmala Scheme

2484 **Dr. C.M. Ramesh:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) number of hill States in the country that have Ropeways development programme under Parvatmala Scheme, details thereof, hill State-wise;
- (b) whether security and technical aspects have been taken care of to avoid any mishap under the project, details thereof; and
- (c) the details of Ropeway projects under construction in different hill states under the scheme, the amount allocated, disbursed so far and timeline of completing those projects?

### Unscientific road construction in Uttarakhand

2485 **Smt. Ranjeet Ranjan:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) Whether it is a fact that the Char Dham road project that is being implemented in the Uttarakhand Himalaya is turning out to be an unscientific road-construction project with catastrophic consequences for the mountain ecology;
- (b) if so, details thereof, if not, reasons for disastrous implications for the mountain region;
- (c) whether it is also a fact that Government proposes to build 66 tunnels in the Uttarakhand Himalaya and 18 tunnels are already in operation;
- (d) if so, details thereof;
- (e) whether Government is aware that building these subsurface structures is damaging environment in Uttarakhand; and
- (f) if so, details thereof and reasons therefor?

### Central Road Infrastructure Fund in Andhra Pradesh

2486 **Shri V. Vijayasai Reddy:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) details of accrual of funds under the Central Road Infrastructure Fund (CRIF) in Andhra Pradesh (AP) during the last three years and the current year, year-wise;
- (b) details of funds allocated to the State during the above period for maintenance of roads under CRIF; and
- (c) number of works approved under CRIF in AP, district-wise?

### Construction of smart roads for hilly areas

2487 **Smt. Shanta Chhetri:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) details of death due to Avalanche destroying National Highways in hilly areas in the past three years;
- (b) steps taken by the Ministry in research and development to build anti-Avalanche Highways;
- (c) whether Government is aware of Smart Roads and its implementation in hilly terrain for sustainable safe Road; and
- (d) if so, the details thereof if not, the reasons therefor?

### Data on Driving Schools

2488 **Shri A. A. Rahim:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) number of driving schools operating in each State of the country and number of persons employed in driving schools in each State;
- (b) number of driving schools that satisfy the requirement of having one acre land for training facilities for two wheeler, three wheeler and light motor vehicles and three acres for medium and heavy vehicles;
- (c) what will happen to the driving schools which do not satisfy the requirement; and
- (d) how many jobs will be lost due to closures and what will Government do to rehabilitate the employees and operators?

### Status of PMAY (G) houses in the country

2489 **Dr. Sasmit Patra:**

Will the Minister of **Rural Development** be pleased to state:

- (a) total number of houses built in the country under PMAY-G for the last five years till date, year-wise and State-wise;
- (b) total number of ineligible beneficiaries found under PMAY-G houses for the last five years in the country till date, year-wise and State-wise; and
- (c) total amount of funds spent by Centre and States respectively for the houses built under PMAY-G programme in the country for last five years till date, year-wise and State-wise?

### Performance of PMAY-G programme

2490 **Dr. Sasmit Patra:**

Will the Minister of **Rural Development** be pleased to state:

- (a) details of the performance of the PMAY-G programme in the country during last five years in a Centre and State-wise manner in ensuring Housing for All in the country;
- (b) reason for shifting Housing for All target from 2022 to 2024;
- (c) whether Central Government would be willing to re-survey outside the Socio Economic Caste Census (SECC) list to include eligible beneficiaries for PMAY-G, especially those who were left out from the SECC list in 2011; and
- (d) when would the Housing for All in the country be completed?

### Development of Model Villages through SAGY

2491 **Shri K. Vanlalvena:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether Government has any scheme to develop Model Villages through Saansad Adarsh Gram Yojana (SAGY);
- (b) if so, details thereof; and
- (c) if not, reasons therefor?

### Annual Income of SHGs

2492 **Dr. Kirodi Lal Meena:**

**Shri Vijay Pal Singh Tomar:**

Will the Minister of **Rural Development** be pleased to state:

- (a) the details of the current rural development schemes in the country in which Self Help

Groups (SHGs) are involved, State/UT-wise and scheme-wise;

(b) whether Government is planning to enhance the annual income of SHGs which are backbone of rural economy and if so, the steps taken by Government in this regard;

(c) whether the rural products from SHGs have huge potential of acceptance among masses in the country and abroad; and

(d) whether Government has identified E-commerce as an effective tool to harness it and if so, the details thereof?

### **Increasing Centre's contribution towards disability pension**

2493 **Shri S. Selvaganabathy:**

Will the Minister of *Rural Development* be pleased to state:

(a) whether Government has any plan to increase the Centre's contributions towards disability pensions, if so, the details thereof and if not, the reasons therefor;

(b) whether there exist any poverty alleviation schemes exclusively for Persons with Disabilities (PwDs), given the acknowledged link between poverty and disability; and

(c) if so, the details thereof and if not, reasons therefor?

### **Funds allocated under MGNREGS**

2494 **Smt. Mausam Noor:**

Will the Minister of *Rural Development* be pleased to state:

(a) the details of funds allocated under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in the country, State-wise including the State of West Bengal during the last five years, year-wise; and

(b) the details of projects taken under MGNREGS in the country, State-wise, including the State of West Bengal along with the number of beneficiaries in each State, year-wise?

### **Revision of permissible works under MGNREGA**

2495 **Shri Masthan Rao Beeda:**

Will the Minister of *Rural Development* be pleased to state:

(a) the details of the last revision of permissible works under MGNREGA;

(b) whether any stakeholders from States are involved in the revision process;

(c) if so, the details thereof and if not, the reasons therefor;

(d) the frequency of revising the permissible works under MGNREGA;

(e) whether Government is aware that demand for MGNREGA has grown exponentially since the pandemic and that there are several local area specific jobs which can be included but are not under MGNREGA;

(f) if so, whether Government plans to redress this in any way; and

(g) if so, the details thereof and if not, reasons therefor?

### **Wage increase under MGNREGS**

2496 **Shri Masthan Rao Beeda:**

Will the Minister of *Rural Development* be pleased to state:

(a) the reason behind the negligible increase in the MGNREGS wage rates across the country at 4.25 per cent, amid inflation and increasing petrol prices;

(b) whether it is a fact that the MGNREGS wage rate is less than the corresponding minimum wages for other sectors;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the reason behind the uneven annual increase in the average MGNREGS wages considering that wages increased between 8-10 per cent in 2013, 2014, and 2021 whereas the increase was a mere 1.6% in 2020?

### **Budget allocation in second phase of PMGSY**

2497 **Dr. Kanimozhi NVN Somu:**

Will the Minister of *Rural Development* be pleased to state:

- (a) the States for which budget allocation has been made in the second phase of the Pradhan Mantri Gram Sadak Yojana (PMGSY) and the total length of roads in kilometers to be constructed;
- (b) the length of roads, in kilometers, constructed under the above scheme in Tamil Nadu and the expenditure incurred thereon;
- (c) the status of progress of other roads proposed under the scheme in Tamil Nadu and the details of the proposed pending roads; and
- (d) if so, the details thereof and if not, the reasons therefor?

### **Affects of App-based attendance in MGNREGS**

2498 **Shri S. Kalyanasundaram:**

**Shri M. Mohamed Abdulla:**

Will the Minister of *Rural Development* be pleased to state:

- (a) the reasons for making mandatory use of an App-based attendance system for MGNREGS workers;
- (b) whether it is a fact that MGNREGS workers, particularly women, faced patchy internet connectivity in rural areas, no technical support etc., the details thereof; and
- (c) whether Government is aware that App-based mandatory attendance for MGNREGS workers is a reason behind the dropout of women workers and if so, the details thereof?

### **MGNREGS in Telangana**

2499 **Shri B. Parthasaradhi Reddy:**

Will the Minister of *Rural Development* be pleased to state:

- (a) total number of persons employed under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in Telangana;
- (b) total amount disbursed to the beneficiaries of MGNREGS from Telangana in the last five years; and
- (c) details of the measures being taken by Government to ensure social inclusion under the scheme, in Telangana and other States?

### **Funds allocated and utilized under SVEP**

2500 **Shri Vikramjit Singh Sahney:**

Will the Minister of *Rural Development* be pleased to state:

- (a) details of the funds allocated and utilized under Start-up Village Entrepreneurship Programme (SVEP) in last five years, year-wise, State-wise, district-wise for Punjab;
- (b) number of Start-ups in rural areas promoted under Start-up Village Entrepreneurship Programme (SVEP) in last five years, year-wise, State-wise, district-wise for Punjab; and
- (c) number of sustainable self-employment opportunities generated for rural poor youth, facilitating them to engage effectively with the market in last five years, year-wise, State-wise, district-wise for Punjab?

### **Increase in MGNREGA jobs**

2501 **Shri Kumar Ketkar:**

Will the Minister of *Rural Development* be pleased to state:

- (a) whether it is a fact that MGNREGA jobs have increased as compared to the year 2015;
- (b) if so, what is the percentage increase in jobs and number of jobs; and
- (c) what are the reasons for increase in MNREGA jobs?

### **Employment under MGNREGS**

2502 **Shri Iranna Kadadi:**

Will the Minister of *Rural Development* be pleased to state:

- (a) the number of people employed under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last five years, the State-wise details thereof;
- (b) whether there is an increase in the percentage of the people getting employment under MGNREGS;
- (c) whether Government is taking any step to provide employment to the maximum number of people for the maximum number of days under MGNREGS; and
- (d) if so, the details thereof?

### **Progress of houses under PMAY-G**

2503 **Shri M. Shanmugam:**

Will the Minister of *Rural Development* be pleased to state:

- (a) whether any target has been fixed for construction of number of houses under PM Awaas Yojana (Gramin) and the amount of funds allocated and spent during the last three years and in current year in the country, State-wise;
- (b) if so, the details thereof;
- (c) whether any monitoring Committee has been formed to review the progress of construction of houses in various States under the scheme, if so, the details thereof;
- (d) whether any award scheme has been launched for the best performing States/UTs in the construction of houses and achieving the targets; and
- (e) if so, the details thereof?

### **Making NMMS App mandatory for attendance**

2504 **Smt. Vandana Chavan:**

Will the Minister of *Rural Development* be pleased to state:

- (a) whether Government has made the National Mobile Monitoring Software (NMMS) App mandatory for marking the attendance for MGNREGA workers;
- (b) if so, whether Government plans to address the issues of poor internet connectivity in some rural areas which could hamper the functioning of the app and lead to non-payment of the wages to workers; and
- (c) whether this decision will lead to a digital divide and make the scheme inaccessible to those rural workers who do not have a smartphone?

### **Reduction in budget allocation for MGNREGS and its impact on labour**

2505 # **Shri Ram Nath Thakur:**

Will the Minister of *Rural Development* be pleased to state:

- (a) whether it is a fact that during the COVID period, the Mahatma Gandhi National Rural

Employment Guarantee Scheme (MGNREGS) provided wages to the labourers at their homes and villages, which helped them in their sustenance;

(b) the year-wise details of budget provisions for the scheme during the last five years;

(c) whether it is a fact that the budget allocation under MGNREGS has been reduced in the year 2023-24; and

(d) if so, the reasons therefor?

### **Wage disparity in MGNREGS**

**2506 Shri Raghav Chadha:**

Will the Minister of *Rural Development* be pleased to state:

(a) whether Government is aware about the wage rate being provided under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is far below than the market rate in several States;

(b) whether Government is aware that according to a report the women are facing troubles in applying to work under MGNREGS due to complexity in application process;

(c) the amount of the MGNREGS dues that were pending for the State of Punjab in the financial year 2021-22 and 2022-23; and

(d) whether the Union Government has taken any steps for participation of new work force and to bridge the wage disparity?

### **Revision of pension amount under NSAP**

**2507 Shri M. Mohamed Abdulla:**

Will the Minister of *Rural Development* be pleased to state:

(a) whether it is a fact that the Budget allocations for several pension schemes have fallen drastically over the past few years and if so, the reasons therefor;

(b) whether the Union Government has any plan to increase the pension amount of the beneficiaries for all the components under National Social Assistance Programme (NSAP);

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

### **PM Awaas Yojana (Gramin) in North-East region**

**2508 Shri Biplab Kumar Deb:**

Will the Minister of *Rural Development* be pleased to state:

(a) whether a comprehensive scheme is being implemented to achieve the target of 'Housing for All' in the country;

(b) the details of the funds allocated and spent under PM Awaas Yojana-Gramin during last five years in North-East region, year-wise, State-wise; and

(c) the details of the houses sanctioned and constructed under the scheme during last five years in North-East region, year-wise, State-wise?

### **Household benefitted under the MGNREGS**

**2509 Shri Digvijaya Singh:**

**Shri Pramod Tiwari:**

Will the Minister of *Rural Development* be pleased to state:

(a) State-wise and year-wise details of number of person days generated and number of household benefitted under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for last five years;

- (b) State-wise and year-wise details of money spent on MGNREGS for last five years;
- (c) details of active workforce under MGNREGS in 2022-23;
- (d) whether is fact that 18 States are yet to receive ₹ 4700 crore MGNREGS wages and owes ₹ 5,450 crore worth of material costs from Union Government;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the steps being taken by Government to strengthen the MGNREGS?

### **Effectiveness of Mission Antyodaya**

2510 # **Shri Vijay Pal Singh Tomar:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether Government has evaluated the effectiveness of Mission Antyodaya;
- (b) if so, the details thereof;
- (c) whether the convergence of various schemes under Mission Antyodaya has been successful in optimum utilization of resources at the Gram Panchayat level;
- (d) if so, the details thereof;
- (e) whether Government is planning to increase the coverage of Mission Antyodaya during the year 2023; and
- (f) if so, the details thereof?

### **Skill development in Uttar Pradesh**

2511 # **Smt. Kanta Kardam:**

Will the Minister of **Skill Development and Entrepreneurship** be pleased to state:

- (a) whether Government has launched any scheme for the skill development and entrepreneurship for the talented youth in the country especially in the state of Uttar Pradesh so that the youth of rural areas may be provided opportunity in development process of the country; and
- (b) if so, the details thereof?

### **Skill Gap**

2512 **Shri Shaktisinh Gohil:**

**Dr. Ameer Yajnik:**

**Dr. L. Hanumanthaiah:**

Will the Minister of **Skill Development and Entrepreneurship** be pleased to state:

- (a) whether training and skill development workshops are being organized to bring down the skill difference in Artificial Intelligence (AI) among the youth;
- (b) if so, State-wise expenditure and number of trained youth in AI in the last five years; and
- (c) whether there is a concrete strategy to appoint 33 per cent of the youth, who have undergone skill development training under the Prime Minister Kaushal Vikas Yojana, but they are still unemployed despite training?

### **Skill training to domestic workers working in unorganized sector**

2513 **Shri Dhananjay Bhimrao Mahadik:**

**Shri Sanjay Raut:**

Will the Minister of **Skill Development and Entrepreneurship** be pleased to state:

- (a) whether Government has initiated any scheme to provide skill training to domestic workers working in unorganized sector and if so, the details thereof ;

(b) whether Government has also set up new Sector Skill Councils for domestic workers and if so, the details thereof and the objective behind the move; and

(c) the target fixed by Government to provide skill development to those working as household workers during the next five years and the other steps being taken by Government in this regard?

### **Skill development of women and girls in Rajasthan**

**2514 # Shri Ghanshyam Tiwari:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

(a) the steps being taken by Government for promoting skill development of the unemployed women and girls in Rajasthan, the details thereof; and

(b) the details of ongoing and envisaged schemes of Government to promote skill development, the details thereof?

### **Industry relevant Skill Training and Employment**

**2515 Shri Mukul Balkrishna Wasnik:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

(a) the details of the steps taken by Government to enable industry-relevant skill training to youth, boosting their job prospects including the amount spent on skill development since 2019-20, year-wise;

(b) whether Government has conducted any study to assess the number of persons employed after receiving skill training;

(c) if so, the State-wise details thereof; and

(d) if not, the reasons thereof?

### **Skill training to rural population**

**2516 # Shri Niranjan Bishi:**

**Shri Rambhai Harjibhai Mokariya:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

(a) whether public educational institutions are being opened to provide necessary skill training to the rural population and empower them economically;

(b) if so, the eligibility criteria for teaching in these educational institutions;

(c) whether 100 percent grant is being provided by the Union Government for these educational institutions; and

(d) the total number of such educational institutions likely to be opened in Odisha and Gujarat?

### **Gender specific placements under the PMKVY scheme 3.0**

**2517 Smt. Sulata Deo:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

(a) the details of the candidates, male, female, and non-binary trained/oriented under Pradhan Mantri Kaushal Vikas Yojana Phase 3 (PMKVY 3.0) , State-wise, in the years 2021 and 2022;

(b) the details of the placements offered to the candidates skilled and formalised under the PMKVY 3.0 in the last two years, State-wise and gender-wise;

(c) whether Government is aware about the low placement rate of the program; and

(d) if so, the details thereof, and the plans to improve on this account?

### **Skills build Platform**

2518 # **Shri Rambhai Harjibhai Mokariya:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) the objective of the Skills Build Platform;
- (b) whether it has been proposed to start an advanced diploma course through higher educational institutes in the country to create labour force under this platform, if so, the details thereof; and
- (c) the type of employment system on which focus is placed under this platform ?

### **Skill development training under PMKVY 3.0**

2519 **Shri Deepender Singh Hooda:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) the total number of applicants who have been given skill development training under Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 3.0, along with the current employment status of trained professionals under the PMKVY 3.0 scheme;
- (b) the details of the newly launched PMKVY 4.0 in the budget and how the objective of this new scheme is different from the previous scheme; and
- (c) the steps taken by Government to address shortcomings of the outgoing scheme?

### **Steps taken to make PwD self-reliant**

2520 **Shri Kartikeya Sharma:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the steps taken by Government during the last five years to reduce the dependence of Persons with Disabilities (PwD) on other persons;
- (b) whether such technology is being developed by Government so that persons with disabilities can be made self-reliant;
- (c) the future plans proposed by Government to make the digital ecosystem more disabled friendly; and
- (d) the details of the plan thereof?

### **Budgetary allocations under DAPSC**

2521 **Shri Mallikarjun Kharge:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) details of the total percentage of Budgetary allocation towards Development Action Plan for SCs (DAPSC) out of total scheme allocation in the last five years, year-wise;
- (b) whether it is a fact that the maximum Budgetary allocations under DAPSC are towards general schemes;
- (c) whether it is also a fact that the percentage of allocation under DAPSC is not proportionate with the total percentage of the SC population;
- (d) if so, the details thereof; and
- (e) what steps Government has taken to improve such a situation?

### **Deaths in mechanized scavenging**

2522 **Prof. Manoj Kumar Jha:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether any deaths of sanitation workers have been reported in States/cities where

scavenging is done by machines;

(b) if so, the details thereof and reasons therefor;

(c) the number of cities with mechanized scavenging equipment, State-wise details;

(d) whether Government provides any safety equipments to prevent injury/death among sanitation workers engaged in mechanical scavenging; and

(e) if so, the details thereof?

### **Reduction in Budgetary allocation for Scholarships for Marginalised Students**

2523 **Shri K.C. Venugopal:**

**Shri Syed Nasir Hussain:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

(a) whether the Budgetary allocation for Pre-matric scholarships for OBCs, EBCs and DNTs have been reduced;

(b) if so, the details thereof and reasons therefor; and

(c) the details of a tangible plan to widen the ambit of marginalized communities and include as many beneficiaries as possible to provide education for marginalized communities?

### **Accessibility to Differently-Abled Persons**

2524 **Shri Mukul Balkrishna Wasnik:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

(a) the details of the steps taken by Government to provide accessibility in Government buildings/public places and public transport to differently abled persons and the achievement made so far, State-wise; and

(b) the total number of Government websites and those that have been made accessible and the targeted timeline, if any, to make all websites accessible?

### **Atrocities against marginalised OBC**

2525 **Shri Ryaga Krishnaiah:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

(a) whether Government is proposing to extend the provisions of SC/ST Atrocities Act to some of the marginalised OBCs communities;

(b) the details of inhuman and social humiliation cases registered under Prevention of Atrocities Act, caste-wise in the States; and

(c) if so, the details thereof and if not, the reasons therefor?

### **Reservation to marginalized sections in Private Sector**

2526 **Shri Ryaga Krishnaiah:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

(a) whether Government has any plan to introduce reservations in the private sector to SC/ST/OBCs;

(b) the details of any statistical information of marginal sections of society such as SC/ST/OBC at the higher levels of positions like (CEO, MD etc.) in the private sector; and

(c) if so, the details thereof and if not, the reasons therefor?

### **Extending Central OBC Reservation to some castes of Andhra Pradesh**

2527 **Shri G.V.L. Narasimha Rao:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether representations and recommendation have been received for extending OBC reservation benefits to Turpu Kapus in Central list of OBCs in respect of all districts of Andhra Pradesh;
- (b) details thereof and action taken thereon;
- (c) whether Andhra Pradesh Government recommended for inclusion of Sistakaranalu and Kalinga Vysyas in the Central list of OBCs;
- (d) details thereof and action taken thereon;
- (e) process to be followed for inclusion of any caste in the Central list of OBCs; and
- (f) any other recommendation received in respect of other castes for inclusion in Central OBC list, details thereof and status thereof?

### **Nomadic and De-notified tribes**

2528 **Shri Sandosh Kumar P:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the list of Nomadic and De-notified tribes in each State/ Union Territory;
- (b) the details of welfare policies and measures implemented for the development of Nomadic and De-notified tribes in the country;
- (c) whether the Commission for the welfare of Nomadic and De-notified tribes is still in existence; and
- (d) if so, the details of the activities undertaken by the Commission so far?

### **Welfare of Nomadic and Semi-Nomadic Tribes**

2529 # **Ms. Indu Bala Goswami:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the welfare schemes run by the Central Government for the nomadic and semi-nomadic castes;
- (b) whether Gadia Lohar caste is included in the list of nomadic and semi-nomadic castes;
- (c) if so, the details thereof; and
- (d) whether the people of the said caste comes under the Scheduled Tribes in all the States in the country and whether the facilities available to STs are given to these nomadic castes also, if so, the details thereof?

### **Schemes run by Dr. Ambedkar Institutes**

2530 **Shri Parimal Nathwani:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether schemes being run by Dr. Ambedkar Institutes through Non-Governmental Organizations (NGO), State-wise, including Andhra Pradesh and Gujarat;
- (b) if so, the details thereof indicating the salient features of these schemes;
- (c) the achievements in respect of the said schemes; and
- (d) whether there is any proposal for modification of the said schemes, if so, the details thereof?

### **Welfare of Persons with Disabilities (PwDs)**

**2531 Shri Jose K. Mani:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether Government has the details of the number of beneficiaries under the Indira Gandhi National Disability Pension Scheme (IGNDPS) of National Social Assistance Programme (NSAP);
- (b) if so, State-wise details thereof;
- (c) whether Government has any plan to increase the amount of monthly pension to at least ₹1,000 under the IGNDPS scheme;
- (d) if so, details thereof; and
- (e) details of the policy initiatives taken by Government for the welfare of Persons with Disabilities (PwDs) in the country?

### **Budget allocated for tribal people**

**2532 Shri Binoy Viswam:**

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) the details of budget allocated and utilised for the welfare of tribal people since 2019, year-wise and State-wise;
- (b) the details of schemes and its purposes for which the budget was utilised along with amounts since 2019, year-wise and State-wise;
- (c) details of the per cent allocation of Tribal Sub-Plan (TSP) on population basis for each State since 2019, year-wise; and
- (d) details of the earmarking of TSP funds by Central Government Ministries / Departments and actual expenditures since 2019, year-wise?

### **Welfare of Scheduled Tribes**

**2533 # Shri Mithlesh Kumar:**

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) the details of the schemes implemented by Government for the welfare of the Scheduled Tribes during the last three years;
- (b) the district-wise details of the beneficiaries including Shahjahanpur district of Uttar Pradesh;
- (c) whether Government is likely to make any plan in order to fully utilize the budget allocated for the welfare of the Scheduled Tribes and to ensure that its benefits reach the people in the lowest rung; and
- (d) if so, the details thereof?

### **Funds for tribal welfare**

**2534 Smt. Jebi Mather Hisham:**

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) how much funds have been allotted for tribal welfare activities to Government of Kerala during the financial years 2021-22 and 2022-23;
- (b) the projects for which the funds were allotted;
- (c) whether any of the projects for which funds were allocated, are yet to be completed; and
- (d) whether Government will introduce schemes for granting pension to tribal women?

### **Status of Van Dhan Vikas Kendra in Odisha**

**2535 Shri Sujeet Kumar:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) the details of the budget allocated by the Ministry to the Tribal Co-operative Marketing Development Federation of India (TRIFED) for setting up Van Dhan Vikas Kendra (VDVK) in Odisha in the last five years, i.e, 2018-2022;
- (b) the number of VDVVs set up so far, the amount released and utilised, district-wise; and
- (c) the details as to how successful the initiatives have been in improving the economic status of tribal communities of the State?

### **Objectives of Eklavya Model Residential Schools**

**2536 Dr. Dharmasthala Veerendra Heggade:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) the details of main objectives of Eklavya Model Residential Schools (EMRS);
- (b) the details of facilities provided in EMRS schools and what is the admission process for students in EMRS;
- (c) the details of the Central Government's expansion plan for EMRS;
- (d) the number of EMRS functional across the country as on date, State-wise;
- (e) the amount of expenditure borne by Government for students and school construction;
- (f) the amount sanctioned for setting up of EMRS in the budget for FY 2023-24; and
- (g) the details of achievements of EMRS?

### **Alternatives for the Maulana Azad National Fellowship Scheme**

**2537 Shri Muzibulla Khan:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) whether Government has undertaken any independent study or engaged in any stakeholder consultations before scrapping the Pre-Matric scholarship scheme and the Maulana Azad National Fellowship Scheme (MANF) for students from the minority communities;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether any new schemes to promote education and research for minority community students are under consideration; and
- (d) if so, the details thereof and if not, the reasons therefor?

### **Special schemes to provide basic facilities in tribal areas**

**2538 Shri K.R.N. Rajeshkumar:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) whether Government has implemented any special schemes to provide basic facilities like power, health, roads, water and education etc. in tribal areas;
- (b) if so, the details thereof, State-wise including Tamil Nadu;
- (c) whether any funds have been granted towards development of these areas during the last five years and the current year; and
- (d) if so, the details thereof, State-wise and scheme-wise?

### Timeline for establishing EMDBS

2539 **Shri Manas Ranjan Mangaraj:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) whether the Ministry has devised a timeline for the establishment of Eklavya Model Day Boarding Schools (EMDBS);
- (b) whether the establishment of any EMDBS have been planned for the State of Odisha; and
- (c) if so, the details thereof and if not, the reasons therefor?

### Steps taken to prevent atrocities on tribal community

2540 # **Dr. Sumer Singh Solanki:**

Will the Minister of *Tribal Affairs* be pleased to state:

the various corrective steps taken/being taken by Government to prevent atrocities on the tribal community?

### Scheme for development of tribal community in Gujarat

2541 **Shri Naranbhai J. Rathwa:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) the details of plans or schemes in place for the development of tribal community in tribal dominated regions of Gujarat;
- (b) the detail of estimated cost for the development of tribal community in the State of Gujarat; and
- (c) whether Government has any plan to educate tribal children in high profile universities free of cost and if so, details thereof?

### Circulation of child sexual abuse material

2542 **Shri Mohammed Nadimul Haque:**

Will the Minister of *Women and Child Development* be pleased to state:

- (a) whether the ministry is aware of the recent cases where National Centre for Missing and Exploited Children in collaboration with NCRB has identified over 30,000 people in Madhya Pradesh who allegedly circulated suspected child sexual abuse material (CSAM) including pornography, online enticement and contact offences;
- (b) if so, details of the action taken so far;
- (c) whether Government has conducted any State-wise survey on child sexual abuse material being circulated online and cases registered against the same; and
- (d) if so, the details thereof and if not, the reasons therefor?

### Scheme for self employment of women

2543 # **Smt. Kanta Kardam:**

Will the Minister of *Women and Child Development* be pleased to state:

- (a) whether Government has launched any scheme for self-employment of women; and
- (b) if so, the details thereof, especially in respect of the State of Uttar Pradesh?

### Payments to Anganwadi workers

2544 **Ms. Sushmita Dev:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether Government plans to introduce guidelines to fix a wage range and working hours for Anganwadi workers;
- (b) if not, the reasons therefor;
- (c) whether Government plans to introduce rules mandating payment of gratuity to Anganwadi workers pursuant to the directions of the Supreme Court;
- (d) if not, the reasons therefor; and
- (e) by when Government plans to introduce the same?

### Implementation of POSHAN Abhiyan 2.0

2545 **Shri Syed Nasir Hussain:**

**Dr. Ameer Yajnik:**

**Shri K.C. Venugopal:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the details of malnourished women and children in the country, State-wise;
- (b) the steps taken by Government under POSHAN Abhiyan 2.0 to reduce malnutrition in the country;
- (c) whether Government is implementing Anganwadi Services Scheme and if so, the progress made so far; and
- (d) the details of measures taken by Government to ensure wider coverage of the programme?

### Setting up of women helpline in the country

2546 **Shri Dhananjay Bhimrao Mahadik:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether Government has achieved the aims and objective for setting up the women helpline in the country and if so, the details thereof and if not, the corrective steps taken in this regard;
- (b) whether Government has launched any awareness programme about the implementation of the scheme and if so, the details thereof and its outcome;
- (c) the details of number of women benefited from such helpline during the last three years and the current year; and
- (d) whether Government has conducted any periodic assessment of the functioning of women helpline across the country and if so, the outcome thereof?

### Status of women in Fisherfolk communities

2547 **Dr. Santanu Sen:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether Government has evaluated the status of women in Fisherfolk communities;
- (b) if so, the details of literacy rate and labor force participation rate;
- (c) the details of Maternal Mortality Rate and Infant Mortality Rate among the fisherfolk communities;
- (d) whether the ministry has undertaken any initiatives to increase the well-being of women in Fisherfolk communities; and
- (e) if so, the details thereof and if not, the reasons therefor?

### Swadhar Greh Scheme

2548 # **Shri Ghanshyam Tiwari:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the details of the aims and objectives of the Swadhar Greh Scheme;
- (b) the details of work done in the last three years with reference to the State of Rajasthan under the said scheme; and
- (c) the year-wise details of the expenditure incurred in the last three years on the rehabilitation of women and achievement of objectives under the said scheme?

### Living standards of women and children working in tea garden of Assam

2549 **Shri Kamakhya Prasad Tasa:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether it is a fact that the life and health of women and child workers engaged in tea gardens of Assam are dangerously affected by the environment hazards created from pesticides;
- (b) if so, the details thereof;
- (c) whether Government has any plan to identify such families and lift their living standards by educating their children and carrying out skill development of women; and
- (d) if so, the details of results of the concrete steps taken in this direction during the last three years?

### Mission POSHAN 2.0

2550 **Shri B. Parthasaradhi Reddy:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the details of the measures being taken to address the challenges of malnutrition in children under Mission POSHAN 2.0;
- (b) the steps being taken under Mission POSHAN 2.0 to promote awareness regarding maternal nutrition; and
- (c) achievements under Mission POSHAN 2.0, since the inception of the programme?

### ASHA, Anganwadi, Mid-day Meal scheme workers

2551 **Dr. V. Sivadasan:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the number of ASHA, Anganwadi and Mid-day meal scheme workers in the country, State-wise;
- (b) the monthly honorarium or salary paid by the Union Government to above category of workers;
- (c) the total amount spent on the honorarium or salary of ASHA, Anganwadi, Mid-day Meal workers and what percentage of the Union budget it constitutes, give data for the last five years; and
- (d) whether Government has any plans to increase salary or honorarium for these workers?

### Benefits of Millets

2552 # **Shri Aditya Prasad:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the details of the steps taken for distribution of Shri Anna products at Anganwadi centres, in view of the fact that year 2023 has been declared as "International Year of Millets" and Government of India is trying to make people aware of the use and benefits of the Shri Anna (Millets);
- (b) whether efforts are being made to ensure availability of Shri Anna in the food grains for infants and their mothers; and
- (c) if so, the details thereof and if not, the reasons therefor?

### **Progress made in implementation of Nirbhaya Fund schemes**

2553 **Smt. Sangeeta Yadav:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the number of One Stop Centres for violence affected women set up during the last three years;
- (b) the amount of fund released to the districts in the last three years for OSCs;
- (c) Mahila Police Volunteers appointed in the States along with numbers thereof; and
- (d) the number of Sakhi dashboard developed till date, State-wise?

### **National Food Security Act (NFSA), 2013**

2554 **Shri Akhilesh Prasad Singh:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether Government is considering the amendment in the National Food Security Act (NFSA), 2013 along with the entitlements of beneficiaries of ICDS specified in Schedule II of the said Act;
- (b) whether any change is being made in the Calories, Proteins and Micronutrients entitlements of the beneficiaries and if so, the details thereof;
- (c) whether Government is aware of the manifold increase in the costs of various inputs used for the preparation of Take Home Ration (THR); and
- (d) whether Government is considering to revise the existing Cost Norms for Supplementary Nutrition which was mandated for annual revision, details thereof?

### **Women victims of trafficking**

2555 # **Shri Imran Pratapgarhi:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the number of women victims of trafficking who have been rehabilitated under the UJJAWALA scheme during last five years, State-wise and Union Territory-wise;
- (b) the number of rehabilitation centres functioning for women under this scheme, State-wise and Union Territory-wise; and
- (c) the details of funds allocated, released and utilized under this scheme during the period?

### **Survey on child marriage**

2556 **Dr. Anil Sukhdeorao Bonde:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether National Family Health Survey (NFHS) has taken any survey between 2018-2020 regarding Child marriage;
- (b) if so, the details thereof;
- (c) the percentage of women between the age of 18-29, who married before reaching age

- of 18, i.e. before reaching the legal age for marriage;
- (d) steps taken by Government for implementing the schemes/programmes for their development, protection and welfare; and
- (e) the details of the funds allocated under the said schemes/programmes along with its utilisation during each of the last three years and the current year?

### **World Bank Report on Conditions for Working Women**

2557 **Shri Jawhar Sircar:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether Government is aware that the World Bank's 2023 report on Women, Business and the Law places Indian women's position quite low at 74.4 in the index on life cycle of working women, while Nepal scores higher and better;
- (b) whether Government proposes to examine the observations made in the World Bank report; and
- (c) whether it plans to implement the recommendations that advocates laws to ensure parity in pay, pension, inheritance and property rights for working women?

### **Vacancies in the Ministry**

2558 **Shri Javed Ali Khan:**

**Shri Ram Nath Thakur:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the details of vacancies as on 20th March, 2023 in the Ministry's Main Secretariat, it's subordinate organizations, bodies, institutions etc., separately;
- (b) the details of fund allocated, released and utilized for filling up of vacancies in above Secretariat, organizations, bodies, institutions etc., separately, during 2022-23 till date; and
- (c) the details of vacancies filled during 2022-23 till date in Main Secretariat, subordinate organizations, bodies, institutions etc., separately?

### **Global Hunger Index - 2021**

2559 **Shri R. Girirajan:**

**Dr. Kanimozhi NVN Somu:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether the Union Government is aware that in Global Hunger Index-2021, India with a score of 27.5 ranks 101 out of the 116 countries and level of hunger is considered serious;
- (b) if so, the details thereof and reasons therefor;
- (c) the effective steps taken by the Union Government to address the issues of food security, dietary deficiency and Minimum Dietary Energy Requirement (MDER); and
- (d) Whether it is a fact that the per capita consumption of food grains, pulses, edible oil and essential foods are far below the prescribed levels by UNDP and Minimum Dietary Energy Requirement (MDER)?

### **Hike in reported cases of child marriage**

2560 **Dr. Sonal Mansingh:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether Government is concerned on hike in reported cases of child marriages in the country;
- (b) if so, the details thereof;
- (c) the number of child marriages reported in the country during the last three years, State-wise;
- (d) the number of cases registered and persons arrested during the last three years, State-wise;
- (e) whether child marriages are getting support from some religious groups; and
- (f) if so, the details thereof and steps taken to eradicate such traditions from the society?

New Delhi  
The 15th March, 2023  
24 Phalgun, 1944 (Saka)

P. C. Mody,  
Secretary-General.

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